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Title : Regarding banning of coal mining in Meghalaya.

SHRI VINCENT H. PALA (SHILLONG): Sir, the National Green Tribunal has banned all the coal mining in Meghalaya, as has been mentioned by my colleague. Lakhs and lakhs of people have been left without work. In 1986, the Government of India had assured to the hon. Members that the Government would not disturb these small miners in Meghalaya.

Since the Central Government had said that they will not disturb the local miners, I would request them to come forward with a legislation immediately so that these people survive. Many of the parents have sold their children because they could not survive. The truck owners, truck drivers, industrialists have stopped their work.

I would, therefore, request the Central Government to take up this matter immediately.